

(b) if not, the reasons therefor, the number of officers/doctors to whom the said deposit has not been refunded so far and the details of such officers/doctors who are approaching the age of superannuation during 1990 and 1991;

(c) whether any responsibility has been fixed in this regard; and

(d) if so, the time by which Government propose to refund the compulsory deposits to these officers?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) Yes, Sir.

(b) to (d). In view of Answer to (a) above question does not arise

#### Implementation of Delhi Apartment Ownership Act, 1986

5816. SHRI Y.S. MAHAJAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the provision of the Delhi Apartment Ownership Act, 1986 and the bye-laws made thereunder have not been implemented so far;

(b) if so, the reasons for delay; and

(c) when the aforesaid Act is expected to be implemented and the flat ownership given effect to in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) and (c). The problems being faced in implementing the Act are receiving active consideration of the Government.

#### Migration of Agricultural Labour

5817. SHRI V. SOBHANADREESWARA RAO:  
SHRI B.B. RAMAIAH:

Will the Minister of LABOUR be pleased to state:

(a) whether a large number of rural agricultural labourers migrate from Bihar to Delhi, Punjab, Haryana etc. to seek work every year;

(b) if so, whether any survey has been made to find out the causes of such migration on a large scale; and

(c) the steps proposed to reduce the migration and ensure minimum wages to the rural poor?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHAKISHAN MALVIYA): (a) Yes Sir. Bihar is one of the many States from which seasonal migration of labour takes place every year.

(b) and (c). Though no survey has been conducted by the Central Government, one of the major causes of migration is the lack of job opportunities in the area especially in the slack season. There is no proposal to check inter-state migration.

#### Purchase of Cotton by C.C.I.

5818. SHRI KADAMBUR M.R. JANARTHANAN: Will the Minister of TEXTILES be pleased to state:

(a) whether Government propose to instruct the Cotton corporation of India (C.C.I.) to purchase at least 5 per cent of the seasonal yield of unginned cotton (Kapas) at market rate without waiting for the price to